

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.12.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1006 of 2021	Kuwer Singh Vs. Punjab National Bank & Anr.	Kjmar Mihir	
2.	Comp. App. (AT) (Ins) No. 1026 of 2021	Alchemist Asset Reconstruction Company Ltd. Vs. Chandra Prakash & Ors.	Milan Singh Negi	Parag Maini Raghav Chadha Kamal Shankar-R2 Pooja Mahajan-R1 Abhishek Anand-R6
3.	Comp. App. (AT) (Ins) No. 1055 of 2021 (With Defects)	Gundeep Gurdeep Singh Sood Vs. Ramchandra Dallaram Choudhary Resolution Professional of Kromme Glass Ltd. & Ors.	Charu Sachdev	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	Aman Anand
5.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
6.	Comp. App. (AT) (Ins) No. 560 of 2021	Ambit Concrete Pvt. Ltd. Vs. Ralhan Construction Pvt. Ltd.	Vaibhav Tyagi	Akhil Shankhwar
7.	Comp. App. (AT) (Ins) No. 747 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4
8.	Comp. App. (AT) (Ins) No. 885 of 2021	A.L.T. Sakhari Awas Samiti Ltd. Vs. Omkara Assets Reconstruction Pvt. Ltd.	Sameer Rastogi	Sandeep Goel

9.	Comp. App. (AT) (Ins) No. 911 of 2021	Koncentric Investments Ltd. & Anr. Vs. Standard Chartered Bank, London & Anr.	Kunal Cheema	Pallavi Kumar
10.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia- R2
11.	Comp. App. (AT) (Ins) No. 950 of 2021 (With Defects)	Mritunjay Kumar Member of the Suspended Board of Director Unibera Developers Pvt. Ltd. Vs. Propertree Real Estate Solutions Pvt. Ltd. & Anr.	Abhishek Anand	Gautam Singhal Rajat Chaudhary Dhananjay Sud-R1 Gaurav Mitra-R2 Shubham Saket Arbind Shukla- Impleador
12.	Comp. App. (AT) (Ins) No. 977 of 2021	Anil Kumar Kulshrestha & Ors. Vs. Concord Infrastructure Pvt. Ltd. & Ors.	Sunil Kumar Singh	Nipum Gautam Abhishek Anand Viren Sharma-RP U.N. Singh-R4
13.	Comp. App. (AT) (Ins) No. 982 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd.	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1 Rituparna Sanyal Sannoyee Chakraborty
14.	Comp. App. (AT) (Ins) No. 983 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Ors.	Akash Tandon	Aman Gandhi Shoma Maitra Nikhil Apte Apoorva Kaushik-R1 Mayur Khandeparkar Nirman Sharma-R2
15.	Comp. App. (AT) (Ins) No. 984 of 2021	Sri Gopal Choudhary Resolution Professional of Shree Ram Urban Infrastructure Ltd. Vs. India Bulls Housing Finance Ltd. & Anr.	Akash Tandon	Shoma Maitra Nikhil Apte Apoorva Kaushik Aman Gandhi-R1

For Hearing

16.	Comp. App. (AT) (Ins) No. 44 of 2021	Prateek Gupta and Ors. Vs. Petrolube India Ltd. Liquidator Ashwini Gupta	Amandeep Singh	Janender Kumar Chumbak Ashwani Kumar Gupta Asmita Duggal
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17.	Comp. App. (AT) (Ins) No. 210 of 2021	Hardik Fakirchand Shah Proprietor of Cotton Hub Vs. Male Square Retails Pvt. Ltd.	Vikky Dang	
18.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors. With	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11
19.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta-R6,7 &12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP

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By order of Hon'ble Chairperson
-sd/-
Registrar